

BEFORE THE NATIONAL GREEN TRIBUNAL

SOUTHERN ZONE, CHENNAI

Appeal No. 53 of 2017 (SZ)

Appellant(s)

Siby M.A
Udayagiri,
Kannur

Vs.

Respondent(s)

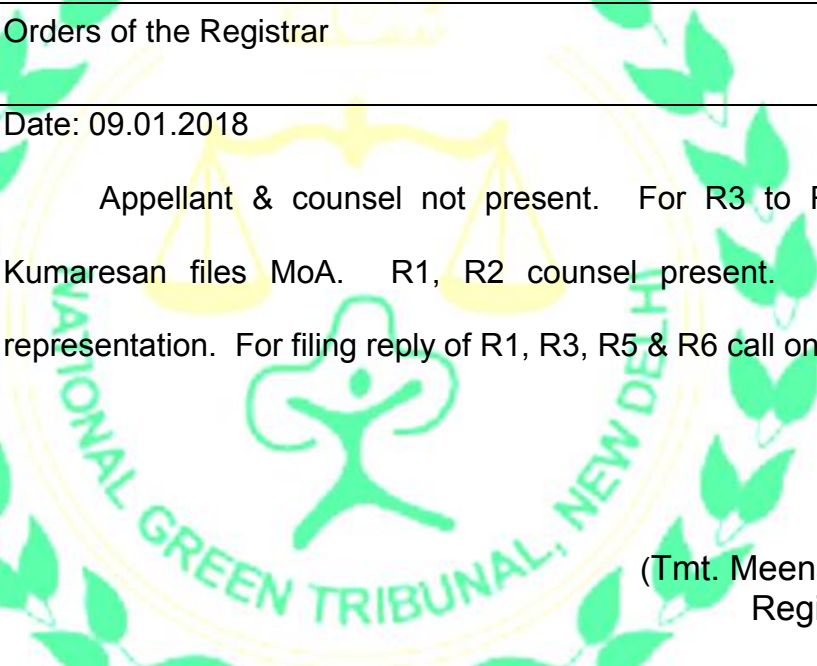
Ministry of Environment, Forests and
Climate Change,
Rep., by its Secretary,
New Delhi and 2 others

Legal Practitioners for Appellant(s)

M/s. Rajan Vishnuraj
Harish Vasudevan

Legal practitioners for respondent(s)

M/s. Vidhyalakshmi for R2
M/s. A.S. Suvitha for R3 to R5
M/s. Rahul Unnikrishnan for R6

Note of the Registry	Orders of the Registrar
Order No.	Date: 09.01.2018 Appellant & counsel not present. For R3 to R5, Mr. E.K. Kumaresan files MoA. R1, R2 counsel present. R6 side no representation. For filing reply of R1, R3, R5 & R6 call on 06.02.2018.  (Tmt. Meena Satheesh) Registrar